

**F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66**

Dated: 20.05.2016

ORDER NO. 56 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide order no. 38 of 2016 for CESTAT Mumbai to the extent indicated below :-

On 23.05.2016 Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical) will hear the following ROM Applications, after the regular Bench work is over :

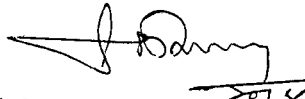
1. ST/ROM/92732/2016 in ST/301/2012
2. ST/ROM/92746/2016 in ST/692/2011

On 27.05.2016 at 02.30 PM Hon'ble Shri M.V. Ravindran, Member (Judicial) will hear the following ROM application:

ST/ROM/92587/2016 in ST/86088/2015

On 27.05.2016 at 02.30 PM Hon'ble Shri C.J. Mathew, Member (Technical) will hear Appeal No. E/1607/2010.

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar